

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
 6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU  
 DAILY CAUSE LIST DATED **20.03.2025** (THURSDAY)  
 CHENNAI BENCH (**HYBRID MODE**)  
**10:30 AM**

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**In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial),  
 Hon'ble Mr. Jatindranath Swain, Member (Technical)**

**Note: No Mention will be permitted without prior consent of the other side.**

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 113/2025 For Stay IA No. 319/2025	Gajjala Yoganand Member of Suspended Board of Directors of Manjeera Constructions Ltd. Vs Birendra Kumar Agarwal, RP of Manjeera Constructions Ltd. & Anr.	Mr. Saurabh Jain	
2.	Comp App (AT) (CH) No. 22/2025 For Direction IA No. 301/2025 Delay in refiling IA No. 302/2025	Girish Kumar Sanghi Vs Sanghi Spinners (India) Ltd. & 9 Ors.	Mr. Yogesh Jagia	Mr. Sharad Sanghi- R3 R5

For Direction

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
3.	Contempt App No. 2/2025 in Comp App (AT) (CH) (Ins) No. 35/2024	The Assistant Provident Fund Commissioner, Employees' Provident Fund Organisation Vs Amier Hamsa Ali Abbas Rawther, Liquidator of Floram Shoes Pvt. Ltd.	Mr. PK Panneer Selvam	
4.	Restoration App No. 10/2025 in Comp App (AT) (CH) (Ins) No. 228/2022	D.J. Laboratories Pvt. Ltd. Vs Kerala Medical Services Corporation Pvt. Ltd.	Mr. Kumarpal R Chopra	
5.	Restoration App No. 12/2025 in Comp App (AT) (CH) (Ins) No. 85/2025	Kaluvoy Sreenivasulu Reddy Former Director of Veracious Builders & Developers Pvt. Ltd. & Anr. Vs Shirley Mathew Liquidator of Veracious Builders & Developers Pvt. Ltd.	Vis Legis Law Practice	

For Orders/Clarification

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
6.	Comp App (AT) (CH) (Ins) No. 354/2023 For Stay IA No. 1075/2023 & 433/2024 For Interim Injunction IA No.1076/2023 For Urgent Hearing IA No.1077/2023 & 469/2024	Sriharan Sripathmanathan Rep by E.Sivanandam & Anr. Vs Malabar Hotels Pvt Ltd. & 7 Ors	Ms. J Parimalam	King & Partridge - R1- R4, R7 Ms. C Keerthana- R6
7.	Comp App (AT) (CH) (Ins) No. 98/2023 For Stay IA No. 341/2023 For Exemption IA No. 340/2023	SNJ Distillers Pvt Ltd & Anr Vs The Punjab National Bank & 2 Ors.  <b>WITH</b>	Mr. Avinash Krishnan Ravi	Mr. ML Ganesh- R1
8.	Comp App (AT) (CH) (Ins) No. 109/2022 For Stay IA No. 252/2022 For Direction IA No.784 & 1031/2022	Sheena Adarsh, Ex-Director of Corporate Debtor, Apollo Distilleries & Breweries Pvt. Ltd. Vs Punjab National Bank & 3 Ors.  <b>WITH</b>	Mr. Rohan Rajasekaran	Mr. Varun Srinivasan - R1 Mr. VV Sivakumar R2
9.	Comp App (AT) (CH) (Ins) No. 09/2022 For Exemption IA No. 18/2022 For Stay IA No. 19/2022	S. Rajendran Vs South India Hotels Private Limited & 8 Ors.  <b>WITH</b>	Ms. M. Savitha Devi	Mr. Rohan Rajasekaran R1 Mr. Karuppaiah Meyyappan- R2 Mr. NV Prakash-R9
10.	Comp App (AT) (CH) (Ins) No. 01/2022 For Stay IA No. 01/2022 For Exemption IA No. 02/2022	SNJ Distillers Pvt Ltd & Anr Vs S. Rajendran & 11 Ors	Mr. Avinash Krishnan Ravi	Ms. M Savitha Devi R1 Mr. Rohan Rajasekaran R2 Mr. Karuppaiah Meyyappan- R3 Mr. ML Ganesh-R10 Mr. NV Prakash-R11
11.	Comp App (AT) (CH) (Ins) No. 367/2023 For Directions IA No. 1120/2023	The Assistant Provident Fund Commissioner/ Recovery Officer Vs Vaasan Medical Centre Pvt Ltd. & 4 Ors.  <b>WITH</b>	Mr. PK Panneer Selvam	Mr.A Karthikeyan
12.	Comp App (AT) (CH) (Ins) No. 368/2023 For Stay IA No.1123/2023 For Direction IA No.1122/2023	The Assistant Provident Fund Commissioner/ Recovery Officer Vs Vaasan Medical Centre Pvt Ltd & 4 Ors.	Mr. PK Panneer Selvam	Mr.A Karthikeyan R1, R3- R5 Mr. BSV Prakash Kumar R2

13.	IA No. 279/2025 (For Substitution) in Comp App (AT) (CH) (Ins) No. 290/2024 For Exemption IA No. 760/2024 For Direction IA No. 761/2024 For Urgent Hearing IA No. 762/2024 For Stay IA No. 764/2024	Employees' Provident Fund Organisation Rep. by its Regional Provident Fund Commissioner Vs Kanakadhara Ventures Pvt. Ltd. Rep. by its Liquidator Rajesh Chillale	Mr. R Vishnu	
14.	IA No. 141/2025 (For Condone Delay) in Comp App (AT) (CH) (Ins) No. 38/2025 For Stay IA No. 142/2025	Assistant Commissioner, State Goods and Service Taxes Dept. Vs CA Rajendran PR & Anr	Mr. EK Kumaresan	

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
15.	TA (AT) No. 260/2021 (CA (AT) No. 107/2019 For Stay IA No. 1490/2019 For Exemption IA No.1491 & 1492/2019)	United Spirits Limited & Anr. Vs Shri Neel Rajesh Shah & Anr.	Dr. Gopal Das Bhavan	Ms. Khushbu V Prabhu R1
16.	Comp App (AT) (CH) (Ins) No. 51/2024 For Stay IA No. 151/2024 For Exemption IA No. 150/2024	Navalmaruk Services India Pvt. Ltd. Vs Ritesh Prakash Adatiya, RP of Navalmar Shipping (India) Pvt.Ltd. & 2 Ors. <b>WITH</b>	Mr. Salim A Inamdar	Mr. Abhijit Atur R1 Ms. Amrita Jain R2, R3
17.	TA (AT) No. 1/2024 (CA (AT) (Ins) No. 194/2024 For Stay IA No. 646/2024 For Exemption IA No. 647 & 648/2024)	Navalmaruk Services India Pvt. Ltd. & Anr. Vs Joseph Jayananda, Suspended Director of Navalmar Shipping (India) Pvt. Ltd. & 3 Ors. <b>WITH</b>	Mr. Salim A Inamdar	Ms. Amrita Jain R1 & R2
18.	Comp App (AT) (CH) (Ins) No. 88/2024 For Stay IA No. 247/2024 For Exemption IA No. 249/2024	Ritesh Prakash Adatiya, RP of Navalmar Shipping (India) Pvt. Ltd. Vs Navalmaruk Services India Pvt. Ltd. & 2 Ors.	Mr. Abhijit Atur	Mr. Salim A Inamdar R1 Ms. Amrita Jain R3
19.	Comp App (AT) (CH) (Ins) No. 205/2024 For Exemption IA No. 560 & 561/2024	Eltech Transformers Pvt. Ltd. Vs Lanarsy Infra Ltd	Ms. H. Mubena Almas	Mr. S Chakrapani

20.	Comp App (AT) (CH) (Ins) No. 288/2024 For Stay IA No. 756/2024	Himanshu Srivastava Vs Garima Dua, Director Fuji Lio Trading Pvt. Ltd. & Anr.	Mr. Avinash Krishnan Ravi	
21.	Comp App (AT) (CH) (Ins) No. 323/2024 For Exemption IA No. 855/2024 For Stay IA No. 856/2024	Sri Ravichandra Textiles Pvt Ltd Vs Union Bank of India Asset Recovery Branch & Anr.	Mr.V Raghunath (Vakalat not filed)	Mr.M Muthuperiasamy R1
22.	Comp App (AT) (CH) (Ins) No. 357/2024 For Stay IA No. 975/2024	Jain Irrigation Systems Ltd. Vs Anurag Goel, Liquidator of Shree Ambika Sugars Ltd & Anr.  <b>WITH</b>	Mr. BSV Prakash Kumar	
23.	Comp App (AT) (CH) (Ins) No. 437/2024 For Direction IA No. 1193/2024	Jain Irrigation Systems Ltd Vs Anurag Goel, Liquidator of Shree Ambika Sugars Ltd & 2 Ors.	Mr. BSV Prakash Kumar	Mr. Anant Merathia- R1
24.	Comp App (AT) (CH) (Ins) No. 374/2024	Meridian Educational Society Vs Butta Infrastructure Pvt. Ltd. (Under Liquidation)	Mr. Avinash Krishnan Ravi	Mr.Y Suryanaryana
25.	Comp App (AT) (CH) (Ins) No. 415/2024 For Stay IA No. 1133/2024	State Bank of India Stressed Asset Recovery Branch Vs Chandramouli Ramasubramaniam, Liquidator of Effimax Engineers Pvt. Ltd.	Mr. ML Ganesh	Mr.S Sathyanarayanan
26.	Comp App (AT) (CH) (Ins) No. 421/2024	Tip Top Furniture Pvt. Ltd. & Anr. Vs CA Mahalingam Suresh Kumar, Liquidator of Tip Top Furniture Pvt. Ltd. & Anr.	Mr. Pradeep Joy	Mr. Jerin Asher Sojan- R2
27.	Comp App (AT) (CH) (Ins) No. 446/2024	Govt. of Tamil Nadu Commercial Tax & Registration Dept. Rep by Assistant Commissioner (ST) Vs Nithiyanantham Ramachandran, Liquidator of Chowel India Pvt. Ltd. & Anr	Mr. B Vijay	Mr.AG Sathyanarayana - R1
28.	Comp App (AT) (CH) No. 12/2025	VC Velayudhan Nair Vs Mannam Centenary Textiles Ltd. & 6 Ors.	Ms. Preeti Mohan	

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
29.	Comp App (AT) (CH) (Ins) No. 39/2024 For Stay IA No. 116/2024	Gujarat Energy Transmission Corporation Ltd. & Anr. Vs Hitesh Goel, RP of Bhadreshwar Vidyut Pvt. Ltd.	Ms. Aishwarya Subramani	Mr. Ramakant Rai
30.	Comp App (AT) (CH) (Ins) No. 141/2021	BS Limited (In Liquidation) Vs Rajesh Agarwal & 12 Ors	Mr. M Anil Kumar	Mr. V Arunkumar-R1 R2 Mr. B Dhanaraj- R5 Mr. S Chidambaram R13
31.	Comp App (AT) (CH) (Ins) No. 169/2021	Metal India & 11 Ors Vs V Mahesh – Liquidator of Nagarjuna Oil Corporation Ltd. & Anr.	Mr. Kairav Trivedi, CA	Mr. S. Satish- R1 Mr. P Raj Kumar Jhabakh-R2
32.	Comp App (AT) (CH) (Ins) No. 329/2021 For Stay IA No. 680/2021	George Vinci Thomas, Erst. Managing Director, India Tech Ltd. & 2 Ors. Vs Sasitharan Ramaswamy, Liquidator of India Techs Ltd.	Dr. KS Ravichandran, PCS Ms. Manjula Devi	Mr.R Imayavaramban
33.	Contempt Case (AT) No. 2/2022 in Comp App (AT) No. 365/2017	Shri Venkat Sudhakar Sathur Vs Dictasol (India) Pvt. Ltd. & 10 Ors	Mr. S Ram Babu	Mr.R Imayavaramban - R2 Mr. BV Satish Kumar, PCS- R3
34.	Comp App (AT) (CH) (Ins) No.10/2022 For Stay IA No. 23/2022	Punjab National Bank & Anr. Vs Vijay Kumar Gunda, Liquidator of Farmers Pulse Pvt. Ltd. & Anr.	Mr. Varun Srinivasan	Mr. NP Vijaykumar R1
35.	Comp App (AT) (CH) No. 37/2022 For Stay IA No. 409/2022	Shreevelu Builders Pvt. Ltd. & Anr Vs C. Kathirvel & 5 Ors	Mr. AV Arun	Mr. AK Mysamy-R1 & R2 Mr.Y Prakash- R3- R6
36.	Comp App (AT) (CH) (Ins) No. 97/2022	P Laxman Kumar & Company Vs S P Y Agro Industries Ltd.	Mr. P Anil Mukherjee	Ms. Vinithra Srinivasan
37.	Comp App (AT) (CH) (Ins) No. 152/2022 For Stay IA No. 357/2022	Canara Bank Vs Vantage Machine Tools Pvt Ltd.  <b>WITH</b>	Mr. ML Ganesh Mr. CS Sashikumar	Mr. Avinash Krishnan Ravi Mr. Jerin Asher Sojan
38.	Comp App (AT) (CH) (Ins) No.154/2022 For Stay IA No. 360/2022	Canara Bank Vs Vijaya Durga Green Fields Pvt Ltd.	Mr. ML Ganesh Mr. CS Sashikumar	Mr. Jerin Asher Sojan

39.	Comp App (AT) (CH) (Ins) No. 156/2022	GMP Technical Solutions Pvt. Ltd. Vs Swiss Garnier Genexiaa Sciences Pvt. Ltd.	Mr. Pranava Charan	Mr. Ak Mysamy
40.	Comp App (AT) (CH) (Ins) No. 59/2023 Leave to file IA No. 216/2023 To dispense with IA No. 217/2023 For Stay IA No. 218/2023 Urgent Hearing IA No. 219/2023	SMS Foundation & Investment LLPRep by its Designated Partner Manish Kumar B Shah Vs J John Ohilvi, RP, Harsha Exito Engineering Pvt. Ltd & 2 Ors.	Mr. K Gaurav Kumar, CS	Mr. T Dhanasekaran
41.	Comp App (AT) (CH) (Ins) No. 79/2023 Leave to file IA No.286/2023 For Stay IA No.285/2023	Patibandla Srinivas Babu Vs Kammula Prabhakar Rao, RP of Makro Cast Pvt. Ltd. & Anr.	Mr. Krishna Ravindran	Mr. Varun Srinivasan R1 Mr. Adithya Reddy R2
42.	Comp App (AT) (CH) (Ins) No. 103/2023 For Stay IA No. 373/2023 For Exemption IA No. 374/2023 To Vacate Stay IA No. 801/2023	A Krishna Reddy Suspended Managing Director of AKR Construction Ltd. Vs SREI Equipment Finance Ltd. & Anr	Mr. Avinash Krishnan Ravi	Mr. Anant Merathia R1 Mr. VVSN Raju- R2

#### INSTRUCTIONS FOR SMOOTH VC HEARINGS

- Upon clicking the join button, the Learned Advocate/Authorized Representative/Party-in-Person shall enter the following particulars: - **(a) Item No. (b) Name (c) Appellant / Respondent / Party-in-Person**
- In case of mentioning, the Learned Advocate/ Authorized Representative/ Party-in-Person shall enter **“Mentioning-Name”**.
- After joining, it must be ensured that **the video is always on ‘OFF’ mode** and the Mic is always on MUTE mode. Video should be switched **ON only** by the Counsel for the parties/litigants to a case, when the concerned Item No. is called for **hearing** and Mic should be UNMUTED only by the party speaking. All other participants shall keep their respective Mic MUTED.
- Detailed instructions for joining video conferencing are made available at:  
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- The appearance slips may be sent at: [vcnclatchennai5@gmail.com](mailto:vcnclatchennai5@gmail.com)
- Kindly follow the above instructions for joining video conferencing available on the website of the NCLAT.
- For any technical support Parties may contact the following officials during the office hours on working days:  
**VC Support** – Mr. Akshay Kumar, Ms. Anusha KR and Ms. Hemavathy Krishnan  
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Chennai Bench

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